

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :22-08-2024

Date : 22.08.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	70531/ 2024	22.08.2 024	BLAPL- 7586/2 024	PRASANJIT BEHERA	C.O.		Order Dtd. 2024-08- 20		(Se at No-)
2	70533/ 2024	22.08.2 024	BLAPL- 2391/2 024	GR PATRA	C.O.		Order Dtd. 2024-08- 20		(Se at No-)
3	70534/ 2024	22.08.2 024	BLAPL- 6859/2 024	MN MOHANTY	C.O.		Order Dtd. 2024-08- 20	BAIL- 1	(Se at No- 2)
4	70535/ 2024	22.08.2 024	BLAPL- 7348/2 024	KC SAMAL	C.O.		Order Dtd. 2024-08- 20	BAIL- 2	(Se at No- 8)
5	70536/ 2024	22.08.2 024	BLAPL- 7555/2 024	S SAMAL	C.O.		Order Dtd. 2024-08- 20		(Se at No- 8)
6	70538/ 2024	22.08.2 024	BLAPL- 7767/2 024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 8)
7	70539/ 2024	22.08.2 024	BLAPL- 7768/2 024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 8)
8	70540/ 2024	22.08.2 024	BLAPL- 7776/2 024	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 8)
9	70541/ 2024	22.08.2 024	BLAPL- 7770/2	D GOCHHAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-08- 20		(Se at

			024			OLD			No-8)
10	70543/2024	22.08.2024	BLAPL-6262/2024	SP DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-8)
11	70544/2024	22.08.2024	BLAPL-7771/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-8)
12	70545/2024	22.08.2024	BLAPL-7777/2024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-8)
13	70548/2024	22.08.2024	BLAPL-5681/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-06		(Se at No-8)
14	70553/2024	22.08.2024	ABLAPL - 6845/2024	S S PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-2	(Se at No-9)
15	70554/2024	22.08.2024	ABLAPL - 5737/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No-9)
16	70555/2024	22.08.2024	WP (C) - 13226/2024	J.R. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANC H-2	(Se at No-45)
17	70556/2024	22.08.2024	CMP-825/2024	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-45)
18	70557/2024	22.08.2024	WP (C) - 31313/2023	J.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANC H-2	(Se at No-8)
19	70558/2024	22.08.2024	WP (C) - 19457/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-8)
20	70559/2024	22.08.2024	BLAPL-7342/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-8)
21	70560/2024	22.08.2024	WP (C) - 18827/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Se at No-8)
22	70561/	22.08.2	WP (C) -	BRAJA	C.O.	COURT	Order Dtd. 2024-08-		(Se

	2024	024	19288/ 2024	KISHORE SINGH		NO. 2 OLD	20		at No- 8)
23	70562/ 2024	22.08.2 024	WP (C) - 19838/ 2024	M.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-08- 28		(Se at No- 8)
24	70563/ 2024	22.08.2 024	WP (C) - 18895/ 2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-08- 21		(Se at No- 8)
25	70564/ 2024	22.08.2 024	WP (C) - 19126/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 8)
26	70565/ 2024	22.08.2 024	WP (C) - 19707/ 2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-08- 21		(Se at No- 8)
27	70566/ 2024	22.08.2 024	WP (C) - 13160/ 2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20	WRIT BRANC H-1	(Se at No- 2)
28	70568/ 2024	22.08.2 024	WP (C) - 30415/ 2023	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20	WRIT BRANC H-8	(Se at No- 40)
29	70569/ 2024	22.08.2 024	WP (C) - 6419/2 019	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20	WRIT BRANC H-6	(Se at No- 24)
30	70570/ 2024	22.08.2 024	WP (C) - 19131/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 24)
31	70572/ 2024	22.08.2 024	WPC (OA) - 1860/2 017	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-08- 12	OA Branc h	(Se at No- 1)
32	70573/ 2024	22.08.2 024	WP (C) - 19130/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 1)
33	70575/ 2024	22.08.2 024	WPC (OA C) - 3940/2 017	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08- 13	OA Branc h	(Se at No- 1)
34	70577/ 2024	22.08.2 024	WP (C) - 19135/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 1)

35	70579/ 2024	22.08.2 024	WP (C) - 19137/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 1)
36	70580/ 2024	22.08.2 024	WP (C) - 19140/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 1)
37	70581/ 2024	22.08.2 024	WP (C) - 16818/ 2024	P.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
38	70583/ 2024	22.08.2 024	WP (C) - 19142/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 112)
39	70584/ 2024	22.08.2 024	WP (C) - 16818/ 2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
40	70585/ 2024	22.08.2 024	WP (C) - 19145/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 112)
41	70587/ 2024	22.08.2 024	WP (C) - 19311/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-08- 20		(Se at No- 112)
42	70588/ 2024	22.08.2 024	CRLA- 36/202 1	N.N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 5)
43	70589/ 2024	22.08.2 024	WP (C) - 19303/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 5)
44	70590/ 2024	22.08.2 024	WP (C) - 19302/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 5)
45	70591/ 2024	22.08.2 024	CRLA- 93/202 1	M.R. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 9999-12- 31	CRIMI NAL APPEA	(Se at No-

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46	70593/ 2024	22.08.2 024	WP (C) - 19295/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
47	70614/ 2024	22.08.2 024	WP (C) - 19291/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
48	70615/ 2024	22.08.2 024	WP (C) - 19289/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
49	70616/ 2024	22.08.2 024	WP (C) - 19287/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
50	70620/ 2024	22.08.2 024	WP (C) - 19282/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
51	70621/ 2024	22.08.2 024	WP (C) - 19278/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
52	70623/ 2024	22.08.2 024	WP (C) - 19174/ 2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
53	70626/ 2024	22.08.2 024	ABLAPL - 8395/2 024	PRADIPTA BEURA	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
54	70628/ 2024	22.08.2 024	WP (C) - 19358/ 2024	KAMALAKANT NATH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 16		(Se at No- 5)
55	70629/ 2024	22.08.2 024	WP (C) - 19124/ 2024	BRAJAKISHOR E SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
56	70630/ 2024	22.08.2 024	WP (C) - 19108/ 2024	KAMALAKANT NATH	C.O.	COURT NO. 3	Order Dtd. 2024-08- 16		(Se at No- 5)
57	70631/ 2024	22.08.2 024	ABLAPL - 8392/2 024	PRADIPTA BEURA	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)
58	70633/ 2024	22.08.2 024	WP (C) - 19099/ 2024	D.K JENA	C.O.	COURT NO. 3	Order Dtd. 2024-08- 20		(Se at No- 5)

			2024						No-5)
59	70635/2024	22.08.2024	WP (C) - 19074/2024	S. K. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2024-08-16		(Se at No-5)
60	70636/2024	22.08.2024	WP (C) - 18701/2024	K.C PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-08-20		(Se at No-5)
61	70637/2024	22.08.2024	WP (C) - 18971/2024	BIKRAM BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-09-27		(Se at No-5)
62	70639/2024	22.08.2024	WP (C) - 18146/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 10	Order Dtd. 2024-08-16		(Se at No-5)
63	70641/2024	22.08.2024	WP (C) - 17954/2024	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-08-16		(Se at No-5)
64	70643/2024	22.08.2024	WP (C) - 19427/2024	B. P. TUNGA	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Se at No-5)
65	70645/2024	22.08.2024	WP (C) - 19354/2024	PRAFULLA CH. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-16		(Se at No-5)
66	70647/2024	22.08.2024	WP (C) - 19020/2024	H. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-10		(Se at No-5)
67	70648/2024	22.08.2024	ABLAPL - 6176/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL-1	(Se at No-1)
68	70650/2024	22.08.2024	ABLAPL - 7310/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Se at No-1)
69	70651/2024	22.08.2024	WP (C) - 18691/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-1)
70	70654/2024	22.08.2024	WP (C) - 18662/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-1)
71	70655/	22.08.2	ABLAPL	LAXMINARAYA	C.O.	COURT	Order Dtd. 2024-08-		(Se

	2024	024	- 8365/2 024	N RAYATSINGH		NO. 2 OLD	20		at No- 1)
72	70656/ 2024	22.08.2 024	ABLAPL - 6181/2 024	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06- 24		(Se at No- 1)
73	70658/ 2024	22.08.2 024	WP (C) - 19292/ 2024	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 1)
74	70660/ 2024	22.08.2 024	WP (C) - 19292/ 2024	GIRISH KUMAR SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 1)
75	70663/ 2024	22.08.2 024	WP (C) - 18806/ 2024	M.D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 1)
76	70664/ 2024	22.08.2 024	WP (C) - 18658/ 2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 16		(Se at No- 1)
77	70665/ 2024	22.08.2 024	WP (C) - 18620/ 2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 16		(Se at No- 1)
78	70667/ 2024	22.08.2 024	WP (C) - 18600/ 2024	M.R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 1)
79	70668/ 2024	22.08.2 024	ABLAPL - 6923/2 024	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 19		(Se at No- 1)
80	70669/ 2024	22.08.2 024	WP (C) - 18602/ 2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 16		(Se at No- 1)
81	70672/ 2024	22.08.2 024	WP (C) - 19361/ 2024	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-12- 02		(Se at No- 1)
82	70673/ 2024	22.08.2 024	WP (C) - 19165/ 2024	P.K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08- 20		(Se at No- 1)
83	70675/ 2024	22.08.2 024	WP (C) - 19165/ 2024	B.K SETHI	C.O.	COURT NO. 23	Order Dtd. 2024-08- 20		(Se at No- 1)

84	70676/2024	22.08.2024	ABLAPL - 8388/2024	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-1)
85	70678/2024	22.08.2024	ABLAPL - 8362/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-1)
86	70679/2024	22.08.2024	WP (C) - 17676/2024	ASHOK KUMAR RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-20		(Se at No-1)
87	70681/2024	22.08.2024	WP (C) - 19920/2024	B. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-16		(Se at No-1)
88	70682/2024	22.08.2024	WP (C) - 19947/2024	BIJAY KUMAR BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-16		(Se at No-1)
89	70684/2024	22.08.2024	ABLAPL - 7999/2024	B K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-09	BAIL-2	(Se at No-11)
90	70685/2024	22.08.2024	WP (C) - 25081/2023	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	WRIT BRANCH-5	(Se at No-23)
91	70686/2024	22.08.2024	WP (C) - 18690/2024	SURYAKANTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-23)
92	70688/2024	22.08.2024	WP (C) - 20002/2024	PRASANTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-23)
93	70689/2024	22.08.2024	WP (C) - 18753/2024	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-23)
94	70690/2024	22.08.2024	WP (C) - 19726/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-23)
95	70691/2024	22.08.2024	ABLAPL - 8366/2024	B.K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-23)
96	70692/2024	22.08.2024	WP (C) - 19725/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-20)

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97	70693/ 2024	22.08.2 024	ABLAPL - 8374/2 024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	BAIL- 1	(Se at No- 6)
98	70694/ 2024	22.08.2 024	WP (C) - 19691/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 6)
99	70695/ 2024	22.08.2 024	ABLAPL - 8372/2 024	PRANAB KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 6)
10 0	70696/ 2024	22.08.2 024	ABLAPL - 8391/2 024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 6)
10 1	70697/ 2024	22.08.2 024	ABLAPL - 8403/2 024	B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	BAIL- 2	(Se at No- 7)
10 2	70698/ 2024	22.08.2 024	ABLAPL - 8394/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 7)
10 3	70699/ 2024	22.08.2 024	ABLAPL - 7577/2 024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se at No- 7)
10 4	70700/ 2024	22.08.2 024	ABLAPL - 8371/2 024	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 7)
10 5	70701/ 2024	22.08.2 024	ABLAPL - 8376/2 024	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 7)
10 6	70702/ 2024	22.08.2 024	ABLAPL - 8386/2 024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 7)
10 7	70703/ 2024	22.08.2 024	ABLAPL - 8393/2 024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	BAIL- 1	(Se at No- 4)
10 8	70704/ 2024	22.08.2 024	ABLAPL - 8398/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	BAIL- 1	(Se at No- 2)
10 9	70705/ 2024	22.08.2 024	ABLAPL -	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-08- 20	BAIL- 1	(Se at

			8400/2024			OLD			No-1)
110	70706/2024	22.08.2024	WP (C) - 19419/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-1)
111	70707/2024	22.08.2024	WP (C) - 19367/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-1)
112	70708/2024	22.08.2024	WP (C) - 19155/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-1)
113	70710/2024	22.08.2024	WP (C) - 19023/2024	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-1)
114	70711/2024	22.08.2024	WP (C) - 20123/2024	A. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-08-20		(Se at No-1)
115	70712/2024	22.08.2024	CRLMC-3002/2024	HIMANSHU SEKHAR PAIKRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-1)
116	70713/2024	22.08.2024	WP (C) - 19892/2024	MOTILAL MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-1)
117	70714/2024	22.08.2024	WP (C) - 18921/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-09-25		(Se at No-1)
118	70716/2024	22.08.2024	CRLA-804/2024	R. K. MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-09-30		(Se at No-1)
119	70717/2024	22.08.2024	CRLA-765/2024	P. K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-11-20	CRIMINAL APPEAL	(Se at No-8)
120	70718/2024	22.08.2024	CRLMC-2992/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-8)
121	70719/2024	22.08.2024	CRLMC-2994/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No-8)
122	70720/2024	22.08.2024	CRLMC-	NIKUNJA	C.O.	COURT	Order Dtd. 2024-08-		(Se

2	2024	024	3022/2024	KUMAR ROUT		NO. 2 OLD	16		at No-8)
123	70721/2024	22.08.2024	CRLMC-2896/2024	HAREKRUSHNA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07		(Se at No-8)
124	70722/2024	22.08.2024	CRLMC-3042/2024	BIJAY KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-8)
125	70723/2024	22.08.2024	CRLMC-3061/2024	BIJAY KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Se at No-8)
126	70724/2024	22.08.2024	CMP-840/2024	GAYATRI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-8)
127	70725/2024	22.08.2024	WA-1969/2024	A. K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Se at No-8)
128	70726/2024	22.08.2024	CRLA-239/2024	KSHIEITH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
129	70727/2024	22.08.2024	CRLMP-1141/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-08-20		(Se at No-10)
130	70728/2024	22.08.2024	WP (C) - 19307/2024	DILLIP SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-09-30		(Se at No-10)
131	70729/2024	22.08.2024	WP (C) - 4286/2023	K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2023-02-15	WRIT BRANCH-3	(Se at No-33)
132	70730/2024	22.08.2024	CRLMP-1163/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-08-20		(Se at No-33)
133	70731/2024	22.08.2024	RSA-239/2017	G. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	SECOND APPEAL	(Se at No-2)
134	70732/2024	22.08.2024	CRLMP-1161/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-2)

135	70733/2024	22.08.2024	CRLMP-1178/2024	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Seat No-2)
136	70734/2024	22.08.2024	RSA-18/2017	M.M. PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-08-20	SECOND APPEAL	(Seat No-4)
137	70735/2024	22.08.2024	RSA-474/2017	T. BAG	C.O.	COURT NO. 22	Order Dtd. 2024-08-20	SECOND APPEAL	(Seat No-1)
138	70736/2024	22.08.2024	RSA-474/2017	P.C. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-08-20	SECOND APPEAL	(Seat No-1)
139	70737/2024	22.08.2024	BLAPL-7785/2024	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-08-20		(Seat No-1)
140	70738/2024	22.08.2024	BLAPL-2144/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Seat No-1)
141	70739/2024	22.08.2024	BLAPL-7770/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Seat No-1)
142	70740/2024	22.08.2024	WP (C) - 18100/2024	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Seat No-1)
143	70741/2024	22.08.2024	BLAPL-7761/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Seat No-1)
144	70742/2024	22.08.2024	CRLMC-2880/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Seat No-1)
145	70743/2024	22.08.2024	CRLMC-2906/2024	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Seat No-1)
146	70744/2024	22.08.2024	WP (C) - 18958/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Seat No-1)
147	70745/2024	22.08.2024	CRLREV - 400/20	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	CRIMINAL REVIS	(Seat No-)

			24					ION	6)
148	70746/2024	22.08.2024	CRLMC-2840/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Seat No-6)
149	70747/2024	22.08.2024	CRLMC-2844/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	CRIMINAL MISC	(Seat No-2)
150	70748/2024	22.08.2024	CRLMC-2843/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	CRIMINAL MISC	(Seat No-2)
151	70749/2024	22.08.2024	ABLAPL - 3851/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	BAIL-2	(Seat No-10)
152	70750/2024	22.08.2024	ABLAPL - 2834/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	BAIL-1	(Seat No-3)
153	70751/2024	22.08.2024	ABLAPL - 3627/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16		(Seat No-3)
154	70752/2024	22.08.2024	WP (C) - 28270/2023	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-09-09	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
155	70753/2024	22.08.2024	ABLAPL - 3344/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-16	BAIL-1	(Seat No-1)
156	70754/2024	22.08.2024	CRLREV - 346/2024	G R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Seat No-1)
157	70755/2024	22.08.2024	BLAPL-6567/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	BAIL-1	(Seat No-1)
158	70756/2024	22.08.2024	WP (C) - 28270/2023	L.D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-09-09	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)

15	70757/2024	22.08.2024	BLAPL-7757/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Seat No-103)
16	70758/2024	22.08.2024	CRLMC-2496/2024	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-103)
16	70759/2024	22.08.2024	CRLMC-2695/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30		(Seat No-103)
16	70760/2024	22.08.2024	CRLMC-2694/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-30		(Seat No-103)
16	70761/2024	22.08.2024	WP (C) - 30957/2023	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
16	70762/2024	22.08.2024	WP (C) - 30957/2023	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
16	70763/2024	22.08.2024	WP (C) - 8406/2023	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
16	70764/2024	22.08.2024	ABLAPL - 4121/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-08-20	BAIL-2	(Seat No-10)
16	70765/2024	22.08.2024	WP (C) - 20514/2016	M/S. S. RATH, A. MISHRA, K. HUSSAIN, M/S.PRASANN A KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
16	70766/	22.08.2	ABLAPL	SANTOSH	C.O.	COURT	Order Dtd. 2024-08-		(Se

8	2024	024	- 8285/2 024	KUMAR MAHANTY		NO. 11	16		at No- 116)
16 9	70767/ 2024	22.08.2 024	ABLAPL - 5797/2 024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08- 20	BAIL- 2	(Se at No- 10)
17 0	70768/ 2024	22.08.2 024	WP (C) - 9512/2 024	M.K. PATI	C.O.	COURT NO. 11	Order Dtd. 2024-08- 20	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
17 1	70769/ 2024	22.08.2 024	ABLAPL - 6825/2 024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 16		(Se at No- 105)
17 2	70770/ 2024	22.08.2 024	BLAPL- 7353/2 024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	BAIL- 2	(Se at No- 8)
17 3	70771/ 2024	22.08.2 024	JCRLA- 168/20 23	C.R. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-12- 17	CRIMI NAL APPEA L	(Se at No- 1)
17 4	70772/ 2024	22.08.2 024	JCRLA- 168/20 23	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-12- 17	CRIMI NAL APPEA L	(Se at No- 1)
17 5	70773/ 2024	22.08.2 024	CRLMP- 1162/2 024	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-08- 20		(Se at No- 1)
17 6	70774/ 2024	22.08.2 024	WP (C) - 17266/ 2024	A. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-08- 20		(Se at No- 1)
17 7	70775/ 2024	22.08.2 024	CMAPL- 204/20 24	GOPAL KRUSHNA NANDA, S.N.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-08- 20		(Se at No- 1)
17 8	70776/ 2024	22.08.2 024	FAO- 277/20 24	R.K. DEHURY	C.O.	COURT NO. 7	Order Dtd. 2024-08- 20	MISC. APPEA L SEC.	(Se at No- 2)
17 9	70777/ 2024	22.08.2 024	ABLAPL - 7373/2 024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 2)

180	70778/2024	22.08.2024	FAO-277/2024	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	MISC. APPEAL SEC.	(Serial No-2)
181	70779/2024	22.08.2024	FAO-277/2024	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	MISC. APPEAL SEC.	(Serial No-2)
182	70780/2024	22.08.2024	FAO-276/2024	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	MISC. APPEAL SEC.	(Serial No-2)
183	70781/2024	22.08.2024	FAO-276/2024	J. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	MISC. APPEAL SEC.	(Serial No-2)
184	70782/2024	22.08.2024	FAO-276/2024	R.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	MISC. APPEAL SEC.	(Serial No-2)
185	70783/2024	22.08.2024	FAO-332/2024	S.R. OJHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Serial No-2)
186	70784/2024	22.08.2024	FAO-332/2024	N.K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Serial No-2)
187	70785/2024	22.08.2024	WP (C) - 19625/2024	D. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-08-28		(Serial No-2)
188	70786/2024	22.08.2024	BLAPL-6240/2024	B DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Serial No-2)
189	70787/2024	22.08.2024	CMAPL-177/2024	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2024-08-21	M.J.C.	(Serial No-3)
190	70788/2024	22.08.2024	MATA-36/2022	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-21	FIRST APPEAL	(Serial No-5)
191	70789/2024	22.08.2024	WP (C) - 40443/2023	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	WRIT BRANCH-7	(Serial No-5)
192	70790/2024	22.08.2024	WP (C) - 41367/2023	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH-1	(Serial No-)

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193	70791/2024	22.08.2024	WP (C) - 30722/2023	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	WRIT BRANCH-3	(Serial No-33)
194	70792/2024	22.08.2024	WP (C) - 30722/2023	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	WRIT BRANCH-3	(Serial No-33)
195	70793/2024	22.08.2024	WP (C) - 15770/2024	J.J. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	WRIT BRANCH-6	(Serial No-16)
196	70795/2024	22.08.2024	FAO-58/2019	K.P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-20	MISC. APPEAL SEC.	(Serial No-9)
197	70796/2024	22.08.2024	FAO-529/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-10-03	MISC. APPEAL SEC.	(Serial No-2)
198	70798/2024	22.08.2024	WP (C) - 10820/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH-7	(Serial No-48)
199	70799/2024	22.08.2024	WP (C) - 13881/2016	S K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH-1	(Serial No-30)
200	70800/2024	22.08.2024	WP (C) - 16294/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH-4	(Serial No-46)
201	70801/2024	22.08.2024	SAO-18/2014	P.C. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-09-20	SECOND APPEAL	(Serial No-5)
202	70803/2024	22.08.2024	CRLMP-779/2024	G.C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-21	WRIT BRANCH-4	(Serial No-37)
203	70804/2024	22.08.2024	WP (C) - 14025/2024	BIKRAM BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-08-21	WRIT BRANCH-2	(Serial No-34)
204	70805/2024	22.08.2024	CRLMP-962/2024	G.S. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-09	WRIT BRANCH-8	(Serial No-39)
205	70806/2024	22.08.2024	WP (C) - 14011/	PRAFULLA CHANDRA DAS	C.O.	COURT NO.	Order Dtd. 2024-08-20	WRIT BRANCH	(Serial No-)

			2024			10		H-2	No-34)
206	70807/2024	22.08.2024	WP (C) - 10287/2020	P.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2024-07-31	WRIT BRANCH-2	(Serial No-6)
207	70808/2024	22.08.2024	WP (C) - 15099/2024	R.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-09-05	WRIT BRANCH-6	(Serial No-26)
208	70809/2024	22.08.2024	WP (C) - 11544/2024	HARIHAR PANIGRAHI	C.O.	COURT NO. 20	Order Dtd. 2024-09-19	WRIT BRANCH-6	(Serial No-16)
209	70810/2024	22.08.2024	WP (C) - 15096/2024	R.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-09-05	WRIT BRANCH-6	(Serial No-26)
210	70811/2024	22.08.2024	WP (C) - 9912/2024	P.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-08-20	WRIT BRANCH-4	(Serial No-19)
211	70812/2024	22.08.2024	WP (C) - 23318/2016	S.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-8	(Serial No-40)
212	70813/2024	22.08.2024	WP (C) - 23318/2016	S. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-8	(Serial No-40)
213	70815/2024	22.08.2024	WP (C) - 13425/2011	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-4	(Serial No-37)
214	70816/2024	22.08.2024	WP (C) - 16298/2011	M.R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-8	(Serial No-29)
215	70817/2024	22.08.2024	WP (C) - 21369/2014	S.K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-6	(Serial No-16)
216	70818/2024	22.08.2024	WP (C) - 21369/2014	MR. J.K. KHAN DAYATRAY CGC	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-6	(Serial No-16)
217	70819/2024	22.08.2024	WP (C) - 8962/2016	H N MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Serial No-7)
218	70820/2024	22.08.2024	WP (C) -	R.K. DEHURY	C.O.	COURT	Order Dtd. 2024-07-	WRIT	(Serial

8	2024	024	18362/2014			NO. 6	31	BRANCH-6	at No-24)
219	70821/2024	22.08.2024	WP (C) - 18362/2014	K.R. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-6	(Se at No-24)
220	70822/2024	22.08.2024	WP (C) - 8962/2016	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Se at No-7)
221	70824/2024	22.08.2024	WP (C) - 3743/2014	P.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-6	(Se at No-25)
222	70825/2024	22.08.2024	CMP-328/2023	BISWAJIT DAS	C.O.	COURT NO. 6	Order Dtd. 2023-05-01	WRIT BRANCH-8	(Se at No-41)
223	70826/2024	22.08.2024	WP (C) - 3743/2014	S. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-6	(Se at No-25)
224	70827/2024	22.08.2024	CMP-328/2023	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-05-01	WRIT BRANCH-8	(Se at No-41)
225	70828/2024	22.08.2024	WP (C) - 4427/2017	P.CH. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-8	(Se at No-43)
226	70829/2024	22.08.2024	CMP-328/2023	T BAG	C.O.	COURT NO. 6	Order Dtd. 2023-05-01	WRIT BRANCH-8	(Se at No-41)
227	70830/2024	22.08.2024	WP (C) - 6974/2012	S.K. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-3	(Se at No-33)
228	70831/2024	22.08.2024	WP (C) - 3034/2017	SANKARSHAN SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH-5	(Se at No-20)
229	70832/2024	22.08.2024	CMP-654/2024	A K ROUL	C.O.	COURT NO. 6	Order Dtd. 2024-08-16	WRIT BRANCH-4	(Se at No-37)
230	70833/2024	22.08.2024	WP (C) - 3034/2017	D.K. DEHURY	C.O.	COURT NO. 6	Judgement Dtd. 2024-07-31	WRIT BRANCH-5	(Se at No-20)

23 1	70834/ 2024	22.08.2 024	WP (C) - 2237/2 017	MR. RAMAKANT A SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-07- 31	WRIT BRANC H-8	(Se at No- 43)
23 2	70835/ 2024	22.08.2 024	CMP- 765/20 24	K C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-08- 20	WRIT BRANC H-5	(Se at No- 23)
23 3	70836/ 2024	22.08.2 024	WP (C) - 183/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-8	(Se at No- 41)
23 4	70837/ 2024	22.08.2 024	CMP- 1505/2 023	P PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 02	WRIT BRANC H-4	(Se at No- 19)
23 5	70838/ 2024	22.08.2 024	WP (C) - 165/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-8	(Se at No- 41)
23 6	70839/ 2024	22.08.2 024	WP (C) - 167/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-8	(Se at No- 41)
23 7	70840/ 2024	22.08.2 024	CMP- 673/20 24	G B PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-08- 21		(Se at No- 41)
23 8	70841/ 2024	22.08.2 024	WP (C) - 169/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-8	(Se at No- 41)
23 9	70843/ 2024	22.08.2 024	WP (C) - 171/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-8	(Se at No- 41)
24 0	70844/ 2024	22.08.2 024	WP (C) - 73/202 4	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-01- 08	WRIT BRANC H-5	(Se at No- 21)
24 1	70845/ 2024	22.08.2 024	CMP- 125/20 22	S MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-09- 25	WRIT BRANC H-8	(Se at No- 40)
24 2	70846/ 2024	22.08.2 024	WP (C) - 178/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-8	(Se at No- 41)
24 3	70847/ 2024	22.08.2 024	WP (C) - 200/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-8	(Se at No-

									41)
24 4	70848/ 2024	22.08.2 024	WP (C) - 203/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-1	(Se at No- 49)
24 5	70849/ 2024	22.08.2 024	WP (C) - 204/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-1	(Se at No- 49)
24 6	70850/ 2024	22.08.2 024	WP (C) - 207/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-1	(Se at No- 49)
24 7	70852/ 2024	22.08.2 024	WP (C) - 208/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-1	(Se at No- 49)
24 8	70853/ 2024	22.08.2 024	WP (C) - 209/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-1	(Se at No- 49)
24 9	70854/ 2024	22.08.2 024	WP (C) - 212/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-1	(Se at No- 49)
25 0	70855/ 2024	22.08.2 024	WP (C) - 10013/ 2024	D NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-08- 20	WRIT BRANC H-5	(Se at No- 32)
25 1	70856/ 2024	22.08.2 024	WP (C) - 3052/2 024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-6	(Se at No- 35)
25 2	70857/ 2024	22.08.2 024	WP (C) - 3055/2 024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-6	(Se at No- 35)
25 3	70858/ 2024	22.08.2 024	WP (C) - 3056/2 024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-6	(Se at No- 35)
25 4	70859/ 2024	22.08.2 024	WP (C) - 3057/2 024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-6	(Se at No- 35)
25 5	70860/ 2024	22.08.2 024	WP (C) - 3059/2 024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC H-6	(Se at No- 35)
25 6	70861/ 2024	22.08.2 024	WP (C) - 3058/2	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-09- 02	WRIT BRANC	(Se at

			024					H-6	No-35)
257	70862/2024	22.08.2024	WP (C) - 19138/2024	P.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2024-08-20		(Se at No-35)
258	70864/2024	22.08.2024	ABLAPL - 7941/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-08-14		(Se at No-35)
259	70865/2024	22.08.2024	WPCRL-101/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-09-10		(Se at No-35)
260	70866/2024	22.08.2024	ABLAPL - 8375/2024	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	BAIL-1	(Se at No-5)
261	70867/2024	22.08.2024	ABLAPL - 5318/2024	B DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-16	BAIL-2	(Se at No-9)
262	70868/2024	22.08.2024	CRLA-30/2019	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	CRIMINAL APPEAL	(Se at No-6)
263	70869/2024	22.08.2024	WP (C) - 19076/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-6)
264	70870/2024	22.08.2024	WP (C) - 19678/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-6)
265	70871/2024	22.08.2024	WP (C) - 19640/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-6)
266	70873/2024	22.08.2024	WP (C) - 19974/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-6)
267	70874/2024	22.08.2024	WP (C) - 19577/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-6)
268	70875/2024	22.08.2024	WP (C) - 19491/2024	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-6)
26	70876/	22.08.2	WP (C) -	AK SAHOO	C.O.	COURT	Order Dtd. 2024-08-		(Se

9	2024	024	18731/ 2024			NO. 2 OLD	14		at No- 6)
27 0	70878/ 2024	22.08.2 024	WA- 1179/2 023	PRATAP KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-03-05	WRIT APPEA L	(Se at No- 1)
27 1	70880/ 2024	22.08.2 024	CRLMC- 2841/2 024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 16		(Se at No- 1)
27 2	70882/ 2024	22.08.2 024	WP (C) - 11848/ 2024	A.K. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	WRIT BRANC H-2	(Se at No- 8)
27 3	70883/ 2024	22.08.2 024	CMP- 1018/2 017	S. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-07- 24	WRIT BRANC H-2	(Se at No- 34)
27 4	70884/ 2024	22.08.2 024	WP (C) - 18823/ 2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21		(Se at No- 34)
27 5	70885/ 2024	22.08.2 024	WP (C) - 18848/ 2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21		(Se at No- 34)
27 6	70886/ 2024	22.08.2 024	WP (C) - 17173/ 2024	N.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21	WRIT BRANC H-5	(Se at No- 47)
27 7	70887/ 2024	22.08.2 024	WP (C) - 19458/ 2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21		(Se at No- 47)
27 8	70888/ 2024	22.08.2 024	WPC (OA C) - 1791/2 017	R.C. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21	OA Branc h	(Se at No- 1)
27 9	70889/ 2024	22.08.2 024	WPC (OA C) - 4815/2 016	P.K. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21	OA Branc h	(Se at No- 1)
28 0	70890/ 2024	22.08.2 024	CMAPL- 162/20 24	K.C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21	M.J.C .	(Se at No- 3)
28 1	70891/ 2024	22.08.2 024	WP (C) - 19744/ 2024	D.K. BISOI	C.O.	COURT NO. 20	Order Dtd. 2024-08- 21		(Se at No- 3)

28	70892/2024	22.08.2024	WP (C) - 8622/2024	R.C. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-09-30	WRIT BRANCH-6	(Serial No-24)
28	70893/2024	22.08.2024	WP (C) - 19815/2024	S.C.D. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-08-21		(Serial No-24)
28	70894/2024	22.08.2024	WP (C) - 18808/2024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-21		(Serial No-24)
28	70895/2024	22.08.2024	WP (C) - 13066/2024	M.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-05-28	WRIT BRANCH-8	(Serial No-43)
28	70896/2024	22.08.2024	WP (C) - 19847/2024	H.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Serial No-43)
28	70897/2024	22.08.2024	CRLMP-203/2021	B.P. TANGA	C.O.	COURT NO. 1	Order Dtd. 2024-08-21	WRIT BRANCH-2	(Serial No-9)
28	70899/2024	22.08.2024	ABLAPL - 8367/2024	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	BAIL-1	(Serial No-2)
28	70900/2024	22.08.2024	WP (C) - 12419/2024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-09-18	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-112)
29	70901/2024	22.08.2024	CRLMP-1917/2022	ARIJEET MISHRA, S.K. JENA, S. BISWAL, R. MAHATO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-21	WRIT BRANCH-2	(Serial No-34)
29	70902/2024	22.08.2024	CRLMP-1917/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-21	WRIT BRANCH-2	(Serial No-34)
29	70903/2024	22.08.2024	CRLA-673/2024	H.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-21	CRIMINAL APPEAL	(Serial No-11)
29	70904/2024	22.08.2024	CRLA-656/2024	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-21	CRIMINAL APPEAL	(Serial No-11)

29 4	70905/ 2024	22.08.2 024	CRLMP- 2052/2 023	H.K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08- 21	WRIT BRANC H-3	(Se at No- 13)
29 5	70908/ 2024	22.08.2 024	ABLAPL - 6100/2 024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06- 20	BAIL- 1	(Se at No- 1)
29 6	70911/ 2024	22.08.2 024	WP (C) - 18534/ 2024	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-11- 05		(Se at No- 1)
29 7	70912/ 2024	22.08.2 024	WP (C) - 18587/ 2024	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08- 20		(Se at No- 1)
29 8	70914/ 2024	22.08.2 024	WP (C) - 19671/ 2024	G. R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08- 20	WRIT BRANC H-1	(Se at No- 3)
29 9	70915/ 2024	22.08.2 024	WP (C) - 18738/ 2024	S. K. PAL	C.O.	COURT NO. 23	Order Dtd. 2024-08- 20		(Se at No- 3)
30 0	70916/ 2024	22.08.2 024	CRLA- 795/20 24	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-08- 20		(Se at No- 3)
30 1	70917/ 2024	22.08.2 024	WP (C) - 19204/ 2024	A. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08- 20		(Se at No- 3)
30 2	70918/ 2024	22.08.2 024	ABLAPL - 8384/2 024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 3)
30 3	70919/ 2024	22.08.2 024	ABLAPL - 8146/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 23		(Se at No- 3)
30 4	70920/ 2024	22.08.2 024	WP (C) - 19280/ 2024	J. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 3)
30 5	70921/ 2024	22.08.2 024	WP (C) - 20111/ 2024	K. K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20		(Se at No- 3)
30 6	70922/ 2024	22.08.2 024	BLAPL- 4478/2 024	ASHISH KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	BAIL- 1	(Se at No-

									3)
307	70924/2024	22.08.2024	ABLAPL - 8390/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20	BAIL-1	(Se at No-3)
308	70926/2024	22.08.2024	ABLAPL - 8396/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-3)
309	70927/2024	22.08.2024	ABLAPL - 8396/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-3)
310	70929/2024	22.08.2024	WP (C) - 19665/2024	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-3)
311	70930/2024	22.08.2024	ABLAPL - 7373/2024	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-3)
312	70932/2024	22.08.2024	ABLAPL - 8381/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-20		(Se at No-3)
313	70933/2024	22.08.2024	WP (C) - 19985/2024	H. N. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-29		(Se at No-3)
314	70934/2024	22.08.2024	ABLAPL - 8368/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-3)
315	70935/2024	22.08.2024	ABLAPL - 8363/2024	BIJAY KUMAR BEHERA (2)	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-3)
316	70937/2024	22.08.2024	ABLAPL - 8404/2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-3)
317	70938/2024	22.08.2024	ABLAPL - 8361/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-08-20		(Se at No-3)
318	70939/2024	22.08.2024	WP (C) - 18306/2024	MD. MOKIM	C.O.	COURT NO. 23	Order Dtd. 2024-08-21		(Se at No-3)
319	70940/2024	22.08.2024	ABLAPL -	PRASANTA KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-07-09		(Se at

			6683/2024	ROUTRAY		OLD			No-3)
320	70941/2024	22.08.2024	WP (C) - 18898/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-04		(Se at No-3)
321	70942/2024	22.08.2024	WP (C) - 18875/2024	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-21		(Se at No-3)
322	70943/2024	22.08.2024	ABLAPL - 4953/2024	PL MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-16	BAIL-1	(Se at No-3)
323	70944/2024	22.08.2024	WP (C) - 17692/2024	P. K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-08-20		(Se at No-3)
324	70945/2024	22.08.2024	CRLA-488/2019	D. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-21	CRIMINAL APPEAL	(Se at No-6)
325	70946/2024	22.08.2024	CRLA-682/2024	R.K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-08-21	CRIMINAL APPEAL	(Se at No-11)
326	70947/2024	22.08.2024	CRLA-622/2018	H. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2024-08-20	CRIMINAL APPEAL	(Se at No-5)
327	70948/2024	22.08.2024	ABLAPL - 6094/2024	AMLAN MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-08-16		(Se at No-5)
328	70949/2024	22.08.2024	ABLAPL - 8397/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-08-20	BAIL-1	(Se at No-2)
329	70950/2024	22.08.2024	ABLAPL - 7465/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-08-20		(Se at No-2)
330	70951/2024	22.08.2024	WP (C) - 19712/2024	D SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-11-08		(Se at No-2)
331	70952/2024	22.08.2024	ABLAPL - 7077/2024	S N GOYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-23		(Se at No-2)
33	70953/	22.08.2	ABLAPL	BALARAM	C.O.	COURT	Order Dtd. 2024-08-	BAIL-	(Se

2	2024	024	- 8399/2 024	SINGH		NO. 2 OLD	20	1	at No- 1)
33 3	70954/ 2024	22.08.2 024	WP (C) - 41425/ 2023	SAROJ KU. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	WRIT BRANC H-2	(Se at No- 8)
33 4	70955/ 2024	22.08.2 024	CRP- 29/202 3	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 08		(Se at No- 8)
33 5	70956/ 2024	22.08.2 024	CRLMC- 2640/2 024	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 21	CRIMI NAL MISC	(Se at No- 5)
33 6	70957/ 2024	22.08.2 024	WP (C) - 20342/ 2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 21		(Se at No- 5)
33 7	70958/ 2024	22.08.2 024	GCRLA- 18/200 8	R.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	CRIMI NAL APPEA L	(Se at No- 9)
33 8	70959/ 2024	22.08.2 024	CRLA- 283/20 24	SASHIBHUSAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	CRIMI NAL APPEA L	(Se at No- 10)
33 9	70960/ 2024	22.08.2 024	CRLA- 133/20 03	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	CRIMI NAL APPEA L	(Se at No- 4)
34 0	70961/ 2024	22.08.2 024	CRLA- 1328/2 023	R.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 20	CRIMI NAL APPEA L	(Se at No- 9)
34 1	70963/ 2024	22.08.2 024	TRPCRL - 62/202 4	K.C.PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08- 20		(Se at No- 9)
34 2	70964/ 2024	22.08.2 024	CMP- 125/20 22	B SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-09- 25	WRIT BRANC H-8	(Se at No- 40)
34 3	70965/ 2024	22.08.2 024	ABLAPL - 7097/2 017	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-04- 10		(Se at No- 40)
34 4	70966/ 2024	22.08.2 024	WP (C) - 13357/ 2022	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-10- 09	WRIT BRANC H-1	(Se at No- 2)

345	70967/2024	22.08.2024	ABLAPL - 8514/2024	PABITRA KUMAR DUTTA	C.O.	COURT NO. 1	Order Dtd. 2024-08-22		(Seat No-2)
346	70968/2024	22.08.2024	ABLAPL - 8516/2024	PABITRA KUMAR DUTTA	C.O.	COURT NO. 1	Order Dtd. 2024-08-22	BAIL-1	(Seat No-6)
347	70969/2024	22.08.2024	ABLAPL - 5374/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-12	BAIL-2	(Seat No-11)
348	70970/2024	22.08.2024	WP (C) - 19992/2024	S.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Seat No-11)
349	70971/2024	22.08.2024	WP (C) - 19963/2024	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08-20		(Seat No-11)
350	70972/2024	22.08.2024	WP (C) - 19253/2024	SARAT DASH	C.O.	COURT NO. 10	Order Dtd. 2024-09-10		(Seat No-11)
351	70973/2024	22.08.2024	WP (C) - 19802/2024	B.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Seat No-11)
352	70974/2024	22.08.2024	WP (C) - 18726/2024	M. R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Seat No-11)
353	70975/2024	22.08.2024	WP (C) - 19792/2024	H.K.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Seat No-11)
354	70976/2024	22.08.2024	WP (C) - 19505/2024	S.SARKAR	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Seat No-11)
355	70977/2024	22.08.2024	WP (C) - 18687/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Seat No-11)
356	70978/2024	22.08.2024	WP (C) - 20008/2024	L.ACHARI	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Seat No-11)
357	70979/2024	22.08.2024	WP (C) - 18019/2024	U. P. BAG	C.O.	COURT NO. 10	Order Dtd. 2024-08-06		(Seat No-

									11)
358	70980/2024	22.08.2024	WP (C) - 18146/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 10	Order Dtd. 2024-08-16		(Se at No-11)
359	70981/2024	22.08.2024	WP (C) - 17264/2024	G. SUNDARA	C.O.	COURT NO. 10	Order Dtd. 2024-08-20		(Se at No-11)
360	70982/2024	22.08.2024	WP (C) - 20361/2024	M. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-08-27		(Se at No-11)
361	70983/2024	22.08.2024	WP (C) - 20236/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No-11)
362	70984/2024	22.08.2024	WP (C) - 20149/2024	RAKESH SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No-11)
363	70985/2024	22.08.2024	WP (C) - 19742/2024	M. D. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No-11)
364	70986/2024	22.08.2024	WP (C) - 19852/2024	G. C. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No-11)
365	70987/2024	22.08.2024	WP (C) - 19850/2024	G. C. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-08-21		(Se at No-11)
366	70988/2024	22.08.2024	ABLAPL - 8531/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-08-22	BAIL-1	(Se at No-4)
367	70989/2024	22.08.2024	WP (C) - 19392/2024	PRADEEP KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024-08-27		(Se at No-4)
368	70990/2024	22.08.2024	WP (C) - 14025/2024	S. MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-08-21	WRIT BRANC H-2	(Se at No-34)
369	70991/2024	22.08.2024	WP (C) - 19067/2024	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-20		(Se at No-34)
370	70992/2024	22.08.2024	BLAPL- 1784/2	BISWARANJAN DALAI	C.O.	COURT NO.	Order Dtd. 2024-08-20		(Se at

			024			11			No-34)
37 1	70993/ 2024	22.08.2 024	BLAPL- 3441/2 024	DEBASHREE PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-08- 20		(Se at No- 34)
37 2	70994/ 2024	22.08.2 024	ABLAPL - 8582/2 024	K. C. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-08- 22	BAIL- 1	(Se at No- 1)
37 3	70995/ 2024	22.08.2 024	BLAPL- 7791/2 024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08- 22	BAIL- 1	(Se at No- 1)
37 4	70996/ 2024	22.08.2 024	TRP (C) - 224/20 24	R.K.DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-08- 22		(Se at No- 1)
37 5	70997/ 2024	22.08.2 024	WP (C) - 20288/ 2024	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08- 22		(Se at No- 1)
37 6	70532/ 2024	22.08.2 024	WP (C) - 9407/2 008	SK.ANWAR ALI	GENE RAL		Judgement Dtd. 2012-07-16		(Se at No- 1)
37 7	70537/ 2024	22.08.2 024	WP (C) - 42714/ 2023	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-08- 16	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
37 8	70542/ 2024	22.08.2 024	WP (C) - 35563/ 2020	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-04- 26	WRIT BRANC H-5	(Se at No- 22)
37 9	70547/ 2024	22.08.2 024	WP (C) - 11917/ 2021	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-04- 26	WRIT BRANC H-8	(Se at No- 39)
38 0	70549/ 2024	22.08.2 024	WP (C) - 5671/2 019	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-07- 22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
38 1	70550/ 2024	22.08.2 024	CRLA- 164/20 18	RAJAT KUMAR RATH	GENE RAL		Order Dtd. 2024-08- 08	CRIMI NAL APPEA L	(Se at No- 5)

38 2	70551/ 2024	22.08.2 024	WP (C) - 5671/2 019	PRASANTA KUMAR PATRI	GENE RAL		Order Dtd. 2024-07- 22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
38 3	70552/ 2024	22.08.2 024	RVWPET - 254/20 18	ADHIKARI CHITTA RANJAN DAS	GENE RAL		Order Dtd. 2023-11- 23	CIVIL REVIS ION	(Se at No- 1)
38 4	70567/ 2024	22.08.2 024	WP (C) - 7247/2 024	SATYAM MISTRY	GENE RAL		Order Dtd. 2024-07- 11	WRIT BRANC H-6	(Se at No- 16)
38 5	70576/ 2024	22.08.2 024	WP (C) - 17157/ 2024	SATYAM KUMAR MISTRY	GENE RAL		Order Dtd. 2024-07- 30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
38 6	70622/ 2024	22.08.2 024	WP (C) - 34691/ 2020	PRASANT KUMAR PANIGRAHY	GENE RAL		Petition	WRIT BRANC H-1	(Se at No- 30)
38 7	70662/ 2024	22.08.2 024	FA- 227/20 00	CHITTA RANJAN DAS	GENE RAL		Order Dtd. 2021-12- 13	FIRST APPEA L	(Se at No- 2)
38 8	70671/ 2024	22.08.2 024	WP (C) - 286/20 24	SUCHISMITA SARANGI	GENE RAL		Order Dtd. 2024-08- 21	WRIT BRANC H-1	(Se at No- 49)
38 9	70674/ 2024	22.08.2 024	CRLMC- 2899/2 024	SARBESWAR SAHOO	GENE RAL		Order Dtd. 2024-08- 21		(Se at No- 49)
39 0	70677/ 2024	22.08.2 024	CRLMC- 2816/2 024	BIDYADHAR PANDA	GENE RAL		Order Dtd. 2024-08- 21		(Se at No- 49)
39 1	70680/ 2024	22.08.2 024	WP (C) - 20152/ 2024	MANAS PATI	GENE RAL		Order Dtd. 2024-08- 21		(Se at No- 49)
39 2	70683/ 2024	22.08.2 024	WP (C) - 19926/ 2024	MANAS PATI	GENE RAL		Order Dtd. 2024-08- 21		(Se at No- 49)
39 3	70687/ 2024	22.08.2 024	ABLAPL -	SURYAKANTA PALAI	GENE RAL		Order Dtd. 2024-08- 21	BAIL- 2	(Se at at

			8449/2024						No-7)
394	70709/2024	22.08.2024	WP (C) - 16154/2024	BANDITA DAS	GENERAL		Judgement Dtd. 2024-08-20	WRIT BRANCH-2	(Seat No-8)
395	70794/2024	22.08.2024	WP (C) - 24137/2014	ASUTOSH ROUT	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
396	70797/2024	22.08.2024	WP (C) - 25736/2014	ASUTOSH ROUT	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
397	70802/2024	22.08.2024	CRLA-283/2024	MANORANJAN NAYAK	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL	(Seat No-10)
398	70814/2024	22.08.2024	ABLAPL - 7323/2024	SYED IQBAL	GENERAL		Order Dtd. 2024-08-20	BAIL-2	(Seat No-8)
399	70823/2024	22.08.2024	WP (C) - 13482/2016	ASUTOSH ROUT	GENERAL		Order Dtd. 2018-01-08		(Seat No-8)
400	70851/2024	22.08.2024	ABLAPL - 7999/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-08-20	BAIL-2	(Seat No-11)
401	70863/2024	22.08.2024	ABLAPL - 5532/2024	SHAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-08-12		(Seat No-11)
402	70872/2024	22.08.2024	WPC (OA C) - 1126/2017	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-20	OA Branch	(Seat No-1)
403	70881/2024	22.08.2024	WA-1179/2023	PRATAP KUMAR BEHERA	GENERAL		Judgement Dtd. 2024-03-05	WRIT APPEAL	(Seat No-1)
404	70898/2024	22.08.2024	WP (C) - 79/2024	BIKRAM NARAYAN DASH CHAUDHURY	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-5	(Seat No-21)

405	70962/2024	22.08.2024	BLAPL-7073/2024	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2024-08-20		(Seat No-21)
406	70546/2024	22.08.2024	BLAPL-5881/2024	MR SAHOO	GENERAL		Order Dtd. 2024-06-18	BAIL-1	(Seat No-3)
407	70571/2024	22.08.2024	ABLAPL-2794/2024	S PRASAD	GENERAL		Order Dtd. 2024-04-09		(Seat No-3)
408	70574/2024	22.08.2024	WP (C)-5477/2024	S PRASAD	GENERAL		Judgement Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No-2)
409	70578/2024	22.08.2024	BLAPL-8779/2023	H K BHOL	GENERAL			BAIL-1	(Seat No-3)
410	70582/2024	22.08.2024	CMP-675/2024	P K DAS	GENERAL		Order Dtd. 2024-08-16		(Seat No-3)
411	70586/2024	22.08.2024	MATA-206/2024	J M BEHERA	GENERAL		Plaint	FIRST APPEAL	(Seat No-4)
412	70592/2024	22.08.2024	CMP-310/2022	S C JENA	GENERAL		Order Dtd. 2022-07-13Entire Order,	WRIT BRANCH-2	(Seat No-8)
413	70594/2024	22.08.2024	CMP-632/2021	S C JENA	GENERAL		Order Dtd. 2022-01-03Entire Order,	WRIT BRANCH-5	(Seat No-32)
414	70595/2024	22.08.2024	MATA-206/2024	J M BEHERA	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-4)
415	70596/2024	22.08.2024	CMP-187/2022	S C JENA	GENERAL		Order Dtd. 2022-08-17Plaint,	WRIT BRANCH-8	(Seat No-40)
416	70597/2024	22.08.2024	MATA-206/2024	J M BEHERA	GENERAL		Order Dtd. 9999-12-31Annexure,	FIRST APPEAL	(Seat No-4)
417	70598/2024	22.08.2024	BLAPL-1593/2024	K C PANDA	GENERAL		Order Dtd. 2024-08-06		(Seat No-

									4)
418	70599/2024	22.08.2024	WPC(OA C)-4163/2012	S K BEHERA	GENERAL		Order Dtd. 2022-02-18	OA Branch	(Serial No-1)
419	70600/2024	22.08.2024	WA-3103/2023	B K SWAIN	GENERAL		Order Dtd. 2024-07-31	WRIT APPEAL	(Serial No-4)
420	70601/2024	22.08.2024	WP(C)-5586/2003	S K PRADHAN	GENERAL		Order Dtd. 2019-12-24	WRIT BRANCH-2	(Serial No-9)
421	70602/2024	22.08.2024	OJC-5603/1997	B K SWAIN	GENERAL		Order Dtd. 2003-05-16		(Serial No-9)
422	70603/2024	22.08.2024	WP(C)-12707/2024	P C DAS	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH-4	(Serial No-38)
423	70604/2024	22.08.2024	CRLMC-2646/2019	M R BARIK	GENERAL		Order Dtd. 2024-03-07	CRIMINAL MISC	(Serial No-3)
424	70605/2024	22.08.2024	RPFAM-22/2023	S DAS	GENERAL		Order Dtd. 2023-04-26		(Serial No-3)
425	70606/2024	22.08.2024	ABLAPL-7097/2024	K SHIESH	GENERAL		Order Dtd. 2024-07-23	BAIL-1	(Serial No-5)
426	70607/2024	22.08.2024	ABLAPL-7037/2024	K SHIESH	GENERAL		Order Dtd. 2024-07-22		(Serial No-5)
427	70608/2024	22.08.2024	ABLAPL-7427/2024	K SHIESH	GENERAL		Order Dtd. 2024-07-30	BAIL-1	(Serial No-6)
428	70609/2024	22.08.2024	TRP(C)-107/2024	C R SAHU	GENERAL		Order Dtd. 2024-08-14	M.J.C.	(Serial No-6)
429	70610/2024	22.08.2024	WP(C)-10723/2024	S K MOHAPATRA	GENERAL		Order Dtd. 2024-05-13 Petition, Annexure, Vakalatnama,	WRIT BRANCH-6	(Serial No-26)
430	70611/2024	22.08.2024	ABLAPL-	S MOHAPATRA	GENERAL		Order Dtd. 2024-04-08		(Serial No-)

			3020/2024						No-26)
431	70612/2024	22.08.2024	WP (C) - 5454/2024	S MOHAPATRA	GENERAL		Order Dtd. 2024-09-25	WRIT BRANCH-1	(Serial No-2)
432	70613/2024	22.08.2024	WP (C) - 5450/2024	S MOHAPATRA	GENERAL		Order Dtd. 2024-03-07	WRIT BRANCH-1	(Serial No-2)
433	70617/2024	22.08.2024	SA-223/1996	M BARAL	GENERAL		Decree	SECOND APPEAL	(Serial No-3)
434	70618/2024	22.08.2024	SA-174/1999	M BARAL	GENERAL		Appealmemo	SECOND APPEAL	(Serial No-7)
435	70619/2024	22.08.2024	WP (C) - 7991/2005	S C SUNDRAY	GENERAL		Order Dtd. 2005-12-05		(Serial No-7)
436	70624/2024	22.08.2024	CRLA-1062/2023	D K SAHOO	GENERAL		Order Dtd. 2024-08-20	CRIMINAL APPEAL	(Serial No-9)
437	70625/2024	22.08.2024	WP (C) - 23847/2023	J D MUDULI	GENERAL		Order Dtd. 2023-08-08	WRIT BRANCH-8	(Serial No-29)
438	70627/2024	22.08.2024	RSA-531/2003	P K MISHRA	GENERAL		Order Dtd. 2024-07-11	SECOND APPEAL	(Serial No-4)
439	70632/2024	22.08.2024	RVWPET - 168/2020	S N MISHRA	GENERAL		Order Dtd. 9999-12-31Petition, Annexure ,	CIVIL REVISION	(Serial No-1)
440	70634/2024	22.08.2024	CRLMC-1776/2021	P K ROUSTRAY	GENERAL		Order Dtd. 2023-05-17	CRIMINAL MISC	(Serial No-2)
441	70638/2024	22.08.2024	ABLAPL - 7499/2024	K P MOHANTY	GENERAL		Order Dtd. 2024-07-30		(Serial No-2)
442	70640/2024	22.08.2024	RVWPET - 218/2018	B KAR	GENERAL		Order Dtd. 2023-09-29	CIVIL REVISION	(Serial No-1)
44	70642/	22.08.2	SA-	P K MISHRA	GENE		Order Dtd. 2024-02-	SECON	(Se

3	2024	024	44/1988		RAL		22	D APPEAL	at No-3)
444	70644/2024	22.08.2024	CRLMP-1052/2024	K SAHOO	GENERAL		Order Dtd. 2024-08-14Petition,Annexure ,	WRIT BRANCH-3	(Se at No-14)
445	70646/2024	22.08.2024	CRLMC-2743/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-09-11		(Se at No-14)
446	70649/2024	22.08.2024	CRLMP-624/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-08-16	WRIT BRANCH-7	(Se at No-44)
447	70652/2024	22.08.2024	WP (C) - 10220/2012	B DAS	GENERAL		Order Dtd. 2023-03-01	WRIT BRANCH-5	(Se at No-21)
448	70653/2024	22.08.2024	WP (C) - 17103/2024	B K DAS	GENERAL		Order Dtd. 2024-07-19		(Se at No-21)
449	70657/2024	22.08.2024	WP (C) - 17776/2020	A PAL	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-116)
450	70659/2024	22.08.2024	WP (C) - 10215/2003	B K DAS	GENERAL		Entire Order		(Se at No-116)
451	70661/2024	22.08.2024	WP (C) - 11773/2019	B K DAS	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
452	70666/2024	22.08.2024	WP (C) - 10221/2012	B DAS	GENERAL			WRIT BRANCH-5	(Se at No-21)
453	70670/2024	22.08.2024	ABLAPL - 2181/2024	K K NATH	GENERAL		Order Dtd. 2024-05-17		(Se at No-21)
454	70715/2024	22.08.2024	BLAPL-1329/2	P K ROUTRAY	GENERAL		Order Dtd. 2024-08-09	BAIL-1	(Se at

			024						No-4)
455	70842/2024	22.08.2024	WP (C) - 2500/2024	PRASANT DAS	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No-40)
456	70877/2024	22.08.2024	WP (C) - 27120/2023	K.M.SAHOO	GENERAL		Judgement Dtd. 2024-07-31	WRIT BRANCH-4	(Seat No-27)
457	70879/2024	22.08.2024	WP (C) - 15195/2024	B. P. TANGA	GENERAL		Order Dtd. 2024-09-30	WRIT BRANCH-7	(Seat No-48)
458	70906/2024	22.08.2024	SA-111/2000	A K ACHRYA	GENERAL		Order Dtd. 2024-08-13	SECOND APPEAL	(Seat No-2)
459	70907/2024	22.08.2024	WP (C) - 13197/2022	S K SAHOO	GENERAL		Order Dtd. 2022-06-13	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
460	70909/2024	22.08.2024	BLAPL-1801/2024	P K JENA	GENERAL		Misc.case		(Seat No-115)
461	70910/2024	22.08.2024	WP (C) - 14322/2004	G NIAL	GENERAL		Order Dtd. 2018-03-06		(Seat No-115)
462	70913/2024	22.08.2024	LAA-49/2023	G C BARIK	GENERAL		Order Dtd. 2024-03-22	FIRST APPEAL	(Seat No-3)
463	70923/2024	22.08.2024	CRLMC-1880/2024	H K PATRA	GENERAL		Order Dtd. 2024-07-19	CRIMINAL MISC	(Seat No-7)
464	70925/2024	22.08.2024	MATA-74/2020	S S BISWAL	GENERAL		Order Dtd. 2024-03-14	FIRST APPEAL	(Seat No-1)
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